

MINUTES OF THE MEETING NO. 9 (2016-17) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 28.12.2016 AT 2.00 AM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI J.V. PATIL, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 9 (2016-17) of EXIM Facilitation Committee (EFC) was held on 28.12.2016 at 2.00 P.M. in Room No. 12, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri J.V. Patil, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

- (i) Shri Anand Krishna, DIG(Forests), **Ministry of Environment, Forest and Climate Change (MOEF&CC)**

In attendance:

- (i) Shri Sanjay Kumar Tiwari, Dy. DGFT
(ii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 45 applications were considered by the EFC, out of which 16 cases were approved including 05 cases to be put up on file and 29 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department or clarification awaited from the applicant firm. The decision of the Committee is indicated in the tabulated statement given below:

TOTAL CASES: 45

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Status
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

1.	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB valu of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24)	23.05.2016	Deferred due to want of NOC from MOEF&CC. MOEF&CC vide O.M.No.5-2/2015-SU(Vol.VI) dated 06.10.2016 has called for attested copies of Certificate of Origin (COO) by the PCCF, Haryana in the prescribed format issued by MOEF vide letter No. 5-3/2012-SU dated 23.08.2013. A response from the firm is awaited.
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2	M/s. Om Beads Pvt.Ltd., B'lore. F.No. 01/91/110/69/AM17/EC	253.96 Kgs. of Hand Decorated Wooden Handicraft Red Sanders Beads Mala 528 Nos. for FOB Value USD 25154.	23.08.2016	Approved as per the NOC from MOEF&CC vide O.M. No. 5-2/2015- SU(Vol.VI) dated 26.12.2016 for export of 253.96 Kg of hand decorated woodedn handicraft red sanders beads mala (528 numbers) to USA. Chairman desired that the authenticity of COO submitted by the firm may be verified by SU Division from the concerned PCCF. Permission letter to be issued once the confirmation is received from MOEF
3	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/88/AM17/EC	15000 MT Monochloro Difluoro Methane (Refrigerant R- 22 or HCFC - 22) . for FOB Value USD 15000000 to 75000000 .	01.09.2016	The EFC discussed the revised NOC/ comments received from MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2017-OC dated 28.12.2016 and approved the case as recommended by MOEF&CC , for export of 13708.36 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC - 22) for non-feed stock application to customers in countries signatory of Montreal Protocol on Substances that deplete the Ozone layer for the calendar year 2017, subject to conditions. It was decided to put up the case on file for perusal of DG before issue of permission.
4	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/89/AM17/EC	3000 MT Monochloro Difluoro Methane (Refrigerant R- 22 or HCFC - 22) . for FOB Value USD 3000000 to 15000000 .	01.09.2016	The EFC discussed the NOC/ comments received from MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2017-OC dated 03.11.2016 and approved the case as recommended by MOEF&CC , for export of 3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC -22) for feed stock application to customers in countries signatory of Montreal Protocol on Substances that deplete the Ozone layer for the calendar year 2017, subject to conditions. It was decided to put up the case on file for perusal of DG before issue of permission.
5.	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/94/AM17/EC	300 MT Bromotrifluorom ethane/Halon- 1301 for FOB Value USD 3 to 6 million	15.09.2016	The EFC discussed the NOC/ comments received from MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2017-OC dated 28.11.2016 and approved the case as recommended by MOEF&CC , for export of 300 MT Bromotrifluoromethane/Halon-1301 for feed stock application to France and all customers in countries signatory of Montreal Protocol on

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				Substances that deplete the Ozone layer for the calendar year 2017, subject to conditions. It was decided to put up the case on file for perusal of DG before issue of permission.
6.	M/s SRF Limited, Gurgoan F.No. 01/91/110/93/AM17/EC	10800 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2017 for FOB value of between USD 12420000 and USD 59400000	14.09.2016	Approved as per the NOC from MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2017-OC dated 27.12.2016 for export of 7392.73 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for non-feed stock applications to customers in countries signatory of Montreal Protocol on Substances that deplete the Ozone layer, for the calendar year 2017, subject to conditions. It was decided to put up the case on file for perusal of DG before issue of permission
7	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri-fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of comments / NOC from MOEF&CC (Ozone Cell). Additional information called for by MOEF&CC vide O.M. dated 22.11.2016 from the firm is reported to be pending.
8	M/s JIL Impex, Chennai F.No.01/91/171/61/AM-17/EC	48.600 CBN Teak sawn Timber made exclusively out of imported Logs for FOB value of USD 37443	07.10.2016	Deferred due to want of comments / NOC from MOEF&CC.
9	M/s. Marine Solutions, Gujarat F.No. 01/91/110/136/AM17/EC	30 MT Halon-1301 for FOB Value USD 825000	25.10.2016	Deferred due to want of comments / NOC from MOEF&CC. Additional information called for by MOEF&CC has been provided by the firm.
10	M/s Navin Fluorine International Limited F.No. 01/91/110/138/AM17/EC	8000 MT of Monochloro Di-Fluoro Methane (also known as Chloro Difluoro Methane / Refrigerant R-22 or HCFC-22)	21.10.2016	Approved as per the NOC from MOEF&CC (Ozone Cell) vide O.M. No. 11/4/2017-OC dated 28.12.2016 for export of 5885.92 MT of Monochloro Di-Fluoro Methane (Refrigerant R-22 or HCFC-22) for non-feed stock applications to customers in countries signatory of Montreal Protocol on Substances that deplete the Ozone layer for the calendar year 2017, subject to conditions. It was decided to put up the case on file for perusal of DG before issue of permission

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DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES

11	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002. No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value USD 377000	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 19.09.2016 is pending from the firm.
12	M/s Kinal Global Care Private Limited, Navi Mumbai. No.01/91/110/68/AM17/EC	60 MT Ground Nut Cake for FOB value of USD 37000	09.08.2016 received on 18.08.2016	Deferred due to want of comments / NOC from DoAHF&F. DAHD&F has informed that the case does not come under their purview and the same may be forwarded to Deptt. of Agriculture, Cooperation and Farmers Welfare. The EFC directed to refer the case to concerned Deptt., for NOC/comments.
13	M/s Qualital Products (India), Chandigarh. F.No.01/91/110/92/AM17/E C	15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100	08.09.2016 received on 14.09.2016	Deferred due to want of comments / NOC from DoAHF&F. The case is reported to be under consideration by DoAHF&F.
14	M/s NDDDB Dairy Service, New Delhi No.01/91/110/99/AM17/EC	(total 40000 Nos. of Bovine Semen) 10,000 Nos. of Bovine Semen-Murrah FS Doses and 30000 Nos. of Bovine Semen-Red Sindhi FS Doses for total FOB value USD 100000	06.09.2016	Deferred due to want of comments / NOC from DoAHF&F. Additional information / clarification called for by DAHD&F vide O.M. dated 06.10.2016 is reported to be pending from the firm..
15	M/s Genus Breeding India Pvt. Ltd., New Delhi No.01/91/110/132/AM17/E C	5100 Unit frozen Bovine semen for FOB value of USD 91080	28.10.2016	Deferred due to want of comments / NOC from DAHDF. DAHDF has asked to verify the number of frozen bovine semen whether 5100 or 51000.

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MINISTRY OF MINES

16	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of comments / NOC from Ministry of Mines.
17	M/s. Tamil Nadu Minerals Limited Chennai. F.No. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand (Silica Sand), USD 700000	21.11.2014	Deferred due to want of comments/NOC from Ministry of Mines.
18	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of comments / NOC from Ministry of Mines.
19	M/s Vraj Oversease INC, Ahmadabad-382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	Deferred due to want of comments/NOC from Ministry of Mines.
20	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from Ministry of Mines.
21	M/s Credence International, Jaipur. No.01/91/110/161/AM17/EC	6000Nos.Woolf Felt decorative item (felt bookends namely giraffe, elephant, bunny & bear) for FOB value of Rs. 73,50,000/-	28.11.2016	Deferred due to want of comments/NOC from Ministry of Mines.

MINISTRY OF AGRICULTURE AND FARMES WELFARE (Seed Cases)

22	M/s Abdul Majid Sarkar and Sons, West Bangal. No.01/91/110/134/AM17/EC	15 MTs Onion Seeds Red for FOB value of Rs. 19,80,0000	25.10.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-95/2016-SD.IV(217 th EXIM-2) dated 14.12.2016 for export of 15 MTs Onion Seeds c.v. Nasik N-53.
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23	M/s Hassiem Trading Corporation, West Bangal. F.No.01/91/110/133/AM17/EC	2625 kgs Onion Seeds Red for FOB value of I Rs.1017291	25.10.2016	Deferred. The firm has not so far carried out deficiency observed in its application
24	M/s S.K Trading, Co.West Bangal F.No.01/91/110/135/AM17/EC	2625 Kgs vegetable Seeds for Sowing for FOB value of Rs. 1017225	25.10.2016	Deferred. The firm has not so far carried out deficiency observed in its application
25	M/s. Bharat Nursery Pvt. Ltd, 60A Arabindo Sarani, Kolkata – 700005. F.No.01/91/110/141/AM17/EC	1210 MT Certified Jute Seeds cv. J.R.O.-524 for FOB value of USD 15,12,500	24.10.2016 received on 07.11.2016	Deferred due to want of comments/NOC from DoAC&FW.
26	M/s BASF India Limited, New Delhi No.01/91/110/140/AM-17/EC	400 MT Librel – different grades for FOB value US\$ 1801801	04.11.2016	Approved as per the NOC from DAC&FW (INM Div.) vide O.M. No. 9-4/2016-Fert.USE dated 16.12.2016 for export of 400 MT Librel – different grades and 100 MT Nicspary different grade, subject to conditions
27	M/s. Jyoti Biotech Pvt. Ltd., Kolkata No.01/91/110/153 /AM17/EC	960 MT of certified Jute Seeds cv. J.R.O.-524 FOB value USD 1056000	31.10.2016 (received on 21.11.2016)	Deferred due to want of comments/NOC from DoAC&FW.
28	M/s Bankim Prosad Ghosh Seeds Private Limited, Howrah No. 01/91/110/154 /AM-17/EC	300 MT Jute Seeds: HRO-524 - US\$ 75000	03.03.2016 (received on 18.11.2016)	Deferred due to want of comments/NOC from DoAC&FW.
29	M/s Taneja Seed, Corporation Old Sabji Mandi, Delhi No.01/91/110/168/AM17/EC	130 MTs Onion Seed Bombay Red and Onion Seed Nasik Red (N-53) for FOB value USD 765500	05.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-92/2016-SD.IV(216 th EXIM-6) dated 11.11.2016 for export of 130 MTs Onion Seed Bombay Red and Onion Seed Nasik Red (N-53).

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30	M/s Ambika Seed, Corporation Old Sabji Mandi, Delhi No.01/91/110/167/AM17/EC	Total 128 MTs Onion Seed [40 MTs Onion Seed c.v. Bombay Red and 88 MTs Onion Seed Nasik Red (N-53)] for FOB value USD 746400	05.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-92/2016-SD.IV (216 th EXIM-5) dated 11.11.2016 for export of 128 MTs Onion Seed Bombay Red and Onion Seed Nasik Red (N-53).
31	M/s Vasavi Seeds Vellary, Karnataka. F.No.01/91/110/173/AM17/EC	26 MT Onion Seeds c.v.Bombay Red, Onions Seeds Rampur and Onion Seeds Red Onion FOB value USD 1,67,790-27	03.11.2016 received on 22.11.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-95/2016-SD.IV(217 th EXIM-3) dated 14.12.2016 for export of 26 MTs Onion Seed c.v. Bombay Red Rampur and Onion Seed Red Onion.
32	M/s Bio Resources, Hyderabad F.No.01/91/110/171/AM17/EC	2000 kg Onion Bombay Red for FOB value USD 24000	06.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-95/2016-SD.IV(217 th EXIM-3) dated 14.11.2016 for export of 02 MTs Onion Seed c.v. Bombay Red.
33	M/s Om Enterprises, East Champaran (Bihar). F.No.01/91/110/174/AM17/EC	5500 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 7,80,00,000/-	22.11.16 received on 13.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 28.12.2016 for export of 5500 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
34	M/s Vaishnav Enterprises, East Champaran (Bihar). F.No.01/91/110/175/AM17/EC	3000 MTs of Non Basmati Rice) for FOB value of Rs. 4,20,00,000/-	17.11.16 received on 13.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 28.12.2016 for export of 3000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
35	M/s Raj Laxmi Traders, Araria, Bihar -854328 F.No.01/91/110/181/AM17/EC	5000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 7,50,00,000/-	14.2016 received on 20.12.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.) dated 28.12.2016 for export of 5000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW

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36	M/s Balajee Traders Bihar F.No.01/91/110/182/AM17/EC	3000 MTs Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 45000,000/-	29.11.2016	Approved as per the NOC from DAC&FW vide O.M. No. 1- 79/2015-SD.IV (Pt.) dated 28.12.2016 for export of 3000 MTs Non Basmati Rice Paddy other than seed quality subject to submission of undertaking by the firm as per the text provided by DoAC&FW
37	M/s. B.V. Mallesappa & Co., Bellari, Karnataka No.01/91/110/177/AM17/EC	Onion Seeds c.v. Nasik Red 5 MT USD 30000	17.12.2016	Deferred due to want of comments/NOC from DoAC&FW.
38	M/s. B.V.. Mallesappa & Co., Bellari, Karnataka No.01/91/110/179/AM17/EC	Onion Seeds c.v. Nasik Red 5 MT USD 5000	30.11.2016re ceived on 20.12.2016	Deferred due to want of comments/NOC from DoAC&FW.
39	M/s. B.V.. Mallesappa & Co., Bellari, Karnataka No.01/91/110/180/AM17/EC	Onion Seeds c.v. Nasik Red 500 kg USD 3000	17.12.2016	Deferred due to want of comments/NOC from DoAC&FW.

DEPARTMENT OF FERTILIZERS

40	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium for FOB value USD 15000	26.04.2016	Deferred due to want of comments /NOC from Department of Fertilizers.
41	M/s United State Pharmacoepia Pvt. Ltd., Hyderabad-500078 No.01/91/171/65/AM17/EC	7 Litre of 1,1,1- Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
42	M/s. Vigyan Chemicals Pvt. Ltd., New Delhi No.01/91/110/169/AM17/EC	970 MT of Potassium Chloride for FOB value of Rs. 2,24,26,400/-	22.11.2016 received on 28.11.2016	Deferred due to want of comments/NOC from Department of Fertilizers.

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MINISTRY OF HOME AFFAIRS

43	Addl., DGP, Operational (Octopus), Govt. of Andhra Pradesh No.01/91/110/128/AM-17/EC	12 Nos. of defective EO Tech 552/A65-1 Holographic Reflex Sight for FOB value of USD 7985.116	26.09.2016	Deferred due to comments/NOC from Home Affairs.	want of Ministry of
44	Addl., DGP, Operational (Octopus), Govt. of Telengana No.01/91/110/160/AM-17/EC	14 Nos. of defective EO Tech 552/A65-1 Holographic Reflex Sight for FOB value of USD 9316.02	17.11.2016	Deferred due to comments/NOC from Home Affairs.	want of Ministry of

DEPTT. OF CHEMICAL & PETRO-CHEMICALS

45	M/ Karaikal Chlorates, Madurai No. 01/91/110/176/AM17/EC	Export of 21 MT Potassium Chlorate (HS Code 28291920 for FOB value USD 20580	22.09.2016 (earlier examined in SCOMET Cell)	Deferred due to comments/NOC from Chemical and Petro-Chemical.	want of Deptt. of
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